

ITEM NO.2 Court 13 (Video Conferencing)

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 4/2017, in Civil Appeal No(s). 4375/2015

COMMISSIONER OF INCOME TAX, AHMEDABAD

Appellant(s)

VERSUS

M/S. SANDVIK STEEL ASIA PVT. LTD.

Respondent(s)

(IA No. 4/2017 - AMENDMENT IN CAUSE TITLE)

Date : 29-01-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
[IN CHAMBER]

For Appellant(s) Ms. Sunita Ram Singh, Adv.  
Mrs. Anil Katiyar, AOR

For Respondent(s)

Mr. Rashmikumar Manilal Vithlani, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Matter is adjourned by two weeks for filing  
affidavit of valuation.

(NEETA SAPRA)  
COURT MASTER

(DIPTI KHURANA)  
COURT MASTER